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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**



Co. Appeal No. 42/58, 59, 213/NCLT/AHM/2018

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.02.2018**

Name of the Company: Dimple Khetan
V/s.
Prime Customer Services Ltd & Ors.

Section of the Companies Act: Section 58, 59, 213 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	VISHAL J. DAVE	ADVOCATES	APPLICANT	
2.	NIPUN SINGHVI			


ORDER


Learned Advocate Mr. Vishal Dave with Learned Advocate Mr. Nipun Singhvi present for Appellant. None present for Respondents.

Proof of service of copy of petition on Respondents filed.

At request of Appellant counsel.

List the matter on 14.03.2018.


MANORAMA KUMARI
MEMBER JUDICIAL


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 15th day of February, 2018.